

National Company Law Tribunal
Allahabad Bench
Allahabad

9 (ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2016.

NAME OF THE COMPANY: M/s Vijay Construction (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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1.	Harshil Agarwal,	Adv	Retainer	Harshil A
2.	VIVEK SARAN	Adv	R-1 & 2	V Saran

Order dated 22.12.2016

9/ND)/2015 M/s Vijay Construction (India) Pvt. Ltd.

The pleadings are completed. It is made clear that interlocutory applications will not be entertained at this stage and the matter for final hearing is listed on 25.01.2017 as agreed by both counsels.

List on 25.01.2017.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 22.12.2016